

if the company applies to the RBI and funds are remitted through FCNR, NRE or NRO accounts.

Guidelines for Disbursing Aid

*159. SHRI BHUPINDER SINGH HOODA: Will the Minister of FINANCE be pleased to state:

(a) whether there are any guidelines for disbursing aid received from external agencies like the World Bank and the Asian Development Bank among various States;

(b) if so, the details thereof; and

(c) the break-up of use of such funds for the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). Yes, Sir. External aid received by way of disbursement is passed on to the State Government under the existing principles of underflow by way of additional central assistance. Funds are released equivalent to 100% of external aid disbursements in the case of projects in the social services sector and for programmes which have a direct bearing on poverty alleviation while in other cases a dilution is limited to 70% of aid disbursement

(c) Statement containing State-wise details of such release on account of externally aided projects during the last three years in attached.

STATEMENT

Rs. crores

<i>States</i>	<i>88-89</i>	<i>89-90</i>	<i>90-91</i>
Andhra Pradesh	35.78	38.09	68.05
Arunachal Pradesh	-	-	-
Assam	1.10	0.06	2.6
Bihar	32.37	12.62	19.8
Goa	-	-	-
Gujarat	62.87	135.99	172.89
Haryana	13.76	21.55	35.21
Himachal Pradesh	8.71	5.75	21.99
Jammu & Kashmir	4.01	6.89	6.92
Karnataka	31.03	44.80	57.91
Kerala	35.35	24.87	46.13
Madhya Pradesh	53.32	89.39	47.81

<i>Rs. crores</i>			
<i>States</i>	<i>88-89</i>	<i>89-90</i>	<i>90-91</i>
Maharashtra	81.45	103.08	139.86
Manipur	-	-	-
Meghalaya	-	-	-
Mizoram	-	-	-
Nagaland	-	-	-
Orissa	62.07	58.13	46.96
Punjab	3.13	-	4.00
Rajasthan	28.13	9.35	12.44
Sikkim	-	-	-
Tamil Nadu	52.04	95.49	142.61
Tripura	-	4.06	-
Uttar Pradesh	76.55	239.79	292.69
West Bengal	27.24	49.15	41.10

Sponsorship for Foreign Training Programmes

*160. SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

(a) the number of schemes/plans under the Commonwealth Development Programmes and Colombo Plan including bilateral arrangements for sponsorship of our personnel to foreign training programmes; and

(b) the number of persons sponsored for various schemes/plans during the last three years, year-wise and State and Union Territory-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) There is no Programme called the Commonwealth Development Programme. There are references for both general and specialised training under the Colombo Plan in matters relevant to economic and social development in the developing countries of South and South-East Asia through their own co-operative efforts and with assistance from other member countries. The Colombo plan is also a useful forum for the exchange of information and ideas on Technical Cooperation and Technical Assistance between the number countries. India has played an active roll in the Colombo Plan activities